

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

OA 4050/2015

this the 4th day of November, 2015

Hon'ble Mr. V.Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)

Shri Kishore Kumar Yadav

Age-58 years

S/o Late Shri Gajraj Singh Yadav

Postal Assistant Group 'C' at GPO HQ, Agra

R/o 2911, C/o Shri Ashok Tewari

House No.63-B/643-A, New Janta Colony

Agra Cantt. UP 282001

.... Applicant

(By Advocate: Shri Avinash Trivedi for Ms. Neelam Yadav)

VERSUS

1. Union of India through its
Director General
Ex-Officio Secretary (Posts)
Ministry of Communications & I.T.
Govt. of India, Department of Post
Dak Bhawan, Sansad Marg
New Delhi – 110 001
2. The Chief Post Master General
Agra Region, Agra, U.P.-282001
3. Sr. Superintendent of Post Offices
Agra Division, Agra
U.P.-282002

.... Respondents

ORDER (ORAL)

By Hon'ble Mr.V.Ajay Kumar,

Heard the learned counsel for the applicant.

2. When this matter is taken up, and when the Tribunal pointed out that the O.A. is barred by limitation, the learned counsel for the applicant seeks to withdraw the present Original Application. Accordingly, the O.A. is dismissed as withdrawn.

(Shekhar Agarwal)
Member (A)

(V. AJAY KUMAR)
Member (J)

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